

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

38

C.S.P No. 306/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: Rathii Brothers Culcutta Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Kunal Melite 46 Grayford Bayley & Co.	Advocate	

ORDER

CSP 303/230-232/NCLT/MB/MAH/2017
CSP 306/230-232/NCLT/MB/MAH/2017
CSP 304/230-232/NCLT/MB/MAH/2017
CSP 305/230-232/NCLT/MB/MAH/2017
CSP 307/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)